

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.8 of 2012 &
IA No. 8 of 2012**

Dated: 16th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Electricity Board ...Appellant (s)
VersusRespondent(s)
Madras Cements Ltd. & Anr.**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the respondent (s): -

ORDER

The learned counsel for the Respondent is absent. No reply has been filed yet.

Post the matter on **02.02.2012**. In the meantime, reply be filed. Rejoinder, if any, be filed before the next date after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs